



Haryana Government Gazette

Published by Authority

© Government of Haryana

No. 34-2018] CHANDIGARH, TUESDAY, AUGUST 21, 2018 (SRAVANA 30, 1940 SAKA)

PART-I

Notifications, Orders and Declarations by Haryana Government

HARYANA GOVERNMENT

ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

Notification

The 8th August, 2018

File No. 16/5/2018-3Env.—

The Governor of Haryana is pleased to introduce "Haryana Paryavaran Conservation and Leadership Awards" to be conferred every year to:-

- Various categories of institutions/ individuals of the state who excel in promotion of environmental conservation and sustainable development by demonstrating successful initiatives.
- The award will be in the form of a citation along with cash prize of Rs. 25,000/- as 1st Prize, Rs. 15000/- as 2nd Prize & Rs. 10000/- as 3rd Prize and will be retained permanently by the winners, besides a Trophy in each category i.e. given below in para-3 from Sr. No. (i) to (xiii), subject to eligibility.
- Such awards will be announced after careful scrutiny of proposals/ applications/ recommendations by expert panel(s) for each category. It will be the decision of the screening/ selection committee to recommend one or more than one award or none in identified categories.

2. This award is recognition of innovation made at the level of eligible domains/categories w.r.t. environmentally responsible and sustainable entrepreneurship and to recognize the organizations institutions that have made remarkable efforts to prevent, prepare and respond to environmental risks in sustainable manner as to exemplify and enthuse inspiration, vision w.r.t. action for protection of environment. The introduction of this award will in a way to ensure a responsible change among various functional domains. The competitors will among themselves make efforts to protect environment and may bring radical, vibrant change in thinking process w.r.t. sustainable development, besides help in developing environmentally sustainable institutional mechanism in Haryana.

3. The Annual Haryana Paryavaran Conservation and Leadership Awards would be open to the following categories:-

- (i) Urban Local Body Excellence in Municipal Solid Waste Management.
- (ii) Hospital in Bio-medical Waste Management.
- (iii) Hotel/Resort
- (iv) Academic Institutions other than Schools
- (v) Schools
- (vi) Govt. office Premises
- (vii) Industry
- (viii) Panchayat
- (ix) Residence/Resident Welfare Society
- (x) Restaurant/Dhaba
- (xi) Bus Stand
- (xii) Railway Station
- (xiii) Eco Clubs/NGOs

4. The domain for selection, of awardees shall be bases on the following considerations:-

- (a) Entities, Organizations/Institutions dealing, involved in management of Municipal Solid Waste Management in Haryana at Panchayat & ULB level.
- (b) All Government/Private Hospitals involved in management of Bio-Medical Waste Management having bed capacity 50 or more.
- (c) Hotel/Resorts with minimum 25 room's involved and practicing in house management of MSW, Waste Water, greening plantation.
- (d) Academic Institution involved in energy savings, green initiatives, etc.
- (e) Office and Residence/Resident Welfare Society Premises with green initiatives energy savings, MSW, 3Rs (Reduce, Reuse, Recycle) practice.
- (f) Industry involved in green initiatives, management of ETP, MSW, HSW, Energy Saving, Waste Water reuse etc.

5. The eligibility for the awards shall be based on the following broad considerations and the participating entities would have to file details covering the following points to be scrutinized by the Screening Committee.

6. The participating entities would have to give details covering the following points with documentary proof with in stipulated period:

- (i) Success in defining environmental pollution needs meeting pollution prevention goals, and overall improvements to the quality of air, water and land,
- (ii) Soundness of approach, scientific design, and co-effectiveness,
- (iii) Abatement, including reduction, reuse, recycling or any beneficial use of waste generated,
- (iv) Substantial and steady reduction in the effluents and emissions in the year,
- (v) Reduction of risk to the community living in the vicinity of units handling hazardous chemicals,
- (vi) Any other identifiable specific and significant contribution towards the manufacture of environment friendly products and development and use of environmentally sound technologies,
- (vii) Substantial and continuing steps for environmental improvement and,
- (viii) Any other identifiable specific and significant contribution towards the manufacture of environment friendly products and development and use of environmentally sound technologies and aspects web as voluntary and even pioneering work in research towards environment friendly technology and maximum amount of recycling possible in that category of industries. These steps will include substantial and continuing steps for environmental improvement and any other item which would be indicative of the corporate philosophy of the company towards positive environment management.

7. Award will be granted each year to the institutions which make a significant and measurable contribution towards development or use of clean technologies, products or practices that contribute towards environment protection and find innovative solutions to environmental problems. The earlier awardees shall be eligible to participate only after 2 years i.e. in 3rd year.

8. The activities can include new technologies that save energy or other resources, product reformulation or substitution to use fewer polluting material and modification and new processes which reduce pollution and contribute towards environment protection and conservation.

9. The significance of the contribution both in qualitative and quantitative terms, as well as measurable impact on the environment will be major criteria for selection. The quantitative factors are primarily aimed at measuring the reduction in emissions and effluents per unit of output. The qualitative factors will assess the efforts initiated by the management to make abatement of pollution an essential ingredient of the manufacturing process and thereby ensure environment improvement on a continuing basis, an industrial unit which is not meeting the standards prescribed will not be eligible for the award.

10. An institution applying for the claim of award must introduce environmental protection system comprising a policy defined for the units as a whole, an environmental programme for the site concerned and a management system defining the organizational measures and working procedures required to implement and supervise the initiative. The management should include an environmental audit programme.

11. The following procedure will be adopted for inviting the applications for the award:

- The Environment & Climate Change Department, shall issue a Public Notice inviting applications for the award as per scheme approved.
- The applicant(s) has/have to fill the particulars on the prescribed proforma and submit along with necessary documents, certificates, Photographs, line diagrams, project reports, each technical detail etc. along with the soft copy of the documents with in stipulated period.
- Each application will be duly signed by the applicant/institution and submitted to the Director, Environment & Climate Change Department, Haryana through notified channel.
- The institutions/organizations entities must be located within the administrative boundary of the State of Haryana.
- The awards will be given for performance during the financial year as announced in the notice.

The applicants will submit the completed Application (Annexure 1 & 2) along with the enclosures and supporting materials in one spiral bound copy along with a soft copy in a CD or Pen Drive, typed on A-4 size paper in English to the Director, Environment & Climate Change Department, S.C.O. 1-3, Second Floor, Sector-17D, Chandigarh covering the following:

1. **Annexure I** — Application Form*
2. **Annexure 2** — Self - Appraisal Report*

3. **Supporting material/Documents:** Support material may be derived from self-assessment of the organization's activities. This information must be closely aligned with the award assessment criteria. A copy of the latest Annual Report of the organization may also be form part of the support material.

(*for reduction of paper use/saving the papers the Annexure are available at <http://www.harenvironment.gov.in/>).

12. The following procedure will be adopted for screening/scrutinizing of applications for award:

(a) The screening of applications form will be subjected to a preliminary scrutiny by a three member committee at Director, Environment & Climate Change level duly constituted/notified by the Director, Environment & Climate Change Department and shortlisted applications will be submitted to a final screening/selection by the committee.

(b) The three members Selection Committee consisting of Director, Environment & Climate Change, Member Secretary HSPCB, Expert from NABARD/ Subject Expert shall review the nominations of the short listed applications on the basis of the documents submitted in favour of the claim for award and may visit the site/premises to have visual observations before final declaration. The Director, Environment & Climate Change Department will be the Chairman of the Committee.

(c) The selected/shortlisted applicants screened through screening/selection committee has/have to make presentation of their initiative taken for environment protection in the office of the Director, Environment & Climate Change Department, Haryana, Chandigarh in front of the selection committee and other experts.

(d) The committee will evaluate the applications on set evaluation criteria and will make its recommendations to the competent authority i.e. Additional Chief Secretary (Environment & Climate Change Department) to the Government of Haryana for the awards.

(e) The final decision will be conveyed by the Selection Committee on the behalf of Additional Chief Secretary, Environment & Climate Change Department and the prizes will be given to the selected/approved candidates on the subsequent World Environment Day programme.

(f) The Selection Committee will have the right to select/nominate the applicant/institution even without seeking applications, but only after getting themselves satisfied.

13. The names of applicants and scoring information developed during the review of applications shall be kept confidential. Such information will be available only to individuals directly involved in the assessment and administrative process. All reasonable precautions will be taken to ensure that applications and information therein are treated in strict confidence. However Environment & Climate Change Department, Haryana can be held responsible for any loss of confidentiality to a third party, nor held liable for any damage (to goods or persons) or financial loss incurred through the breach of confidentiality or otherwise by the applicants or any third party. The Government of Haryana reserves the right, subsequent to the award, Presentation, to publish salient details of the Innovation methods/ modules/ Improvement initiatives Schemes of the Award Winners, as a step towards sharing of knowledge for raising general standards and awareness among masses to promote environmental conservation and sustainable development in the state.

DEVENDER SINGH,
Additional Chief Secretary to Government Haryana,
Environment & Climate Change Department.

Application Performa

1. Name of Applicant _____
(Name that will appear in the Certificate, all correspondence on prizes)
2. Name of Organization/Institution _____

(Government/Semi Government/Society/Trust/Public Sector Undertaking / Companies etc.)
3. Address _____

4. Corporation Registration No. _____
5. Registration Details: _____

6. Firm/Company/Entity Address _____

7. Aadhar No. (Individual) _____
8. GSTIN/UIN/TIN _____
9. Website _____
10. Name of contact person _____
Designation _____
11. Telephone (Office) _____ (Mobile) _____
E-mail _____
(Contact address (if different from above) _____

12. Name of the Head of Department _____

Telephone(Office) _____ (Mobile) _____
Email _____
(Contact address (if different from above) _____

13. Location of Principal Sites _____

14. Total number of employees _____
15. No. of Men and Women- Men _____ Women _____ Any Other _____
Award applied for (refer Para 3) _____
16. Type of Organization/Institution (Tick here)
*Manufacturing (Large, Micro, Medium, Small Enterprises)
*Service

17. Declaration

I do hereby declare that we on behalf of organization/institution shall fully abide by the Rules/Regulations of the Environment & Climate Change Department, Government of Haryana and understand and accept that the decisions.

I also declare that the organization/institution has faced no penal action for corporate and other statutory compliance failure, from any regulatory authority in the last four years.

I hereby confirm that my organization/institution is eligible to take part in this competition, and that all information and accompanying application documents are correct this behalf and myself is fully authorized on behalf of organization/institution to sign the document.

Dated: -

Place: -

Signature _____

Name:

Designation:

Contact No:

Email:-

Section A**1. Organizational Description**

Provide brief answers to the following;

a. Organizational Environment

1. Organization's size, location and ownership.
2. Main features of your organizational culture? Give stated Purpose, Vision, Mission and Values of the Organization.
3. What are your organization's main products and services?
4. What are the delivery mechanisms for reaching your Customers?
5. What are your major facilities, technologies and equipments?
6. What are the applicable relevant industry standards: OH&S, environmental, financial and product regulations; accreditation, certification or registrations required to be complied with.

If the applicant is an independent self-accounting sub-unit of a larger company, a brief description should be given of the organizational relationship to the 'parent' and percent of employees the sub-unit represents. Briefly describe how the applicant's products and services relate to those of the parent and/or other units of the parent company. If the parent company provides key support services, that should also be described briefly.

b. Organizational Relationship

1. What is your organizational structure and Governance system, including links with the parent organization, as applicable?
2. Details of your key Actors, Customers and Stakeholder groups and Market Segments?

2. Organizational Challenges**(a) Competitive Environment**

- (i) What is your competitive position, relative size and growth in the industry/markets you serve?
- (ii) What are the principal factors that lead to your success, relative to your competitors?
- (iii) What are the main available sources of comparative and competitive data for your business/industry?

(b) Strategic Context

What are your key Strategic Challenges, business, operational and human resource and advantages, associated with organizational Sustainability?

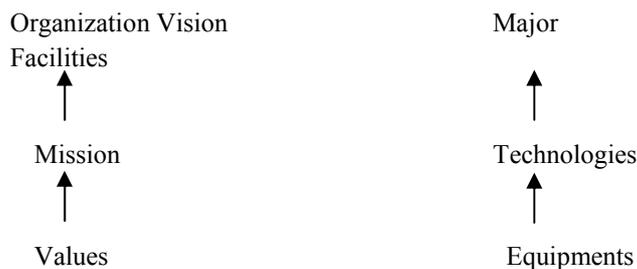
(c) Performance Improvement System

What are the Key elements of your Performance improvement system, including your evaluation and Learning Processes?

3. Indicate if the applicant is certified to ISO 9001/ISO 14001/OHSAS 18001/ SA 800/others, Attach a copy of the certificate(s). Describe their implementation in the applicant organization.

4. Whether the entitle conferred ever with any National/International level such award.

5. Institution Description: Size



Self-Appraisal Report

Section-B – Environmental Governance

1. Status of the Annual environmental Statement: (Please Indicate date of submission of the last report) (Attach copy) including audited, certified expenditure statements.
2. How does the Company's 'Environment Policy' reflect its relevance of sustainability and climate change to the organization?
3. Are you conducting environmental audit as per ISO 14001, if yes, since when?
4. Are the environment features of the organization reflected in the Annual Report? If yes, from which year? (Attach latest copy).
5. Is the organization concerned with and adopted the GHG Protocol Standard ?
6. Responsibility toward society:
 - (a) How organizational leaders demonstrate their concern for the environment ?
 - (b) How the environment is protected through practices that prevent products, services, facilities and operations impacting the surroundings ?
 - (c) How key environmental areas for community support by the organization identified ?
 - (d) What has been your contribution to 'Swachh Bharat' Mission ?

Section-C – Legal Compliance

1. Compliance and applicable Laws/Acts and validity of the required NOC's Clearances, consents for operation (Attach Proof):
 - (a) Air Act
 - (b) Water Act
 - (c) Storage/ handling/disposal of hazardous chemicals/ waste (including bio-medical waste).
 - (d) Compliance with the prescribed approvals/standards for-Effluents/ Emissions/ Hazardous/ Bio-medical/ solid waste.
 - (e) Detail of rebate availed on water cess, if any. Explain reasons if compliance in any case is not updated.
2. Give magnitude and nature of penalties, if any, for non-compliance with all applicable national, regional and local regulations associated with environment issues (e.g. air quality, water quality).
3. Give details of public complaint/Litigation/ legal action by the competent authorities including pollution control authorities, if any, in respect of the management of environmental issues/ concerns of the industry, pending of faced by the industry.

Section-D – Training/Awareness

1. Details of Training of top management on environment appreciation as well as training of entire staff on environmental awareness.
2. Details of awareness and training programmes conducted for employees and their families, local community, customers and suppliers.
3. What is the number of trained manpower for operation and maintenance of their treatment/disposal facilities for:
 - (a) Effluents
 - (b) Emissions
 - (c) Hazardous/bio-medical/Solid waste

Section E- Monitoring of Environmental Performance

1. Energy
 - (a) Total energy use per year.
 - (b) Energy consumed for production.
 - (c) Change from last year (Certified copies of bills).
 - (d) Measures undertaken to move towards renewable energy sources and energy efficiency.

2. Water (Liters/Cubic meters)
 - (a) Total water usage per year and percentage of fresh water used per year.
 - (b) Water sources significantly affected by the organization's use of water.
 - (c) Resource conservation measures introduced.
3. Materials(Tonnes/ Kilograms)
 - (a) Total materials use (other than fuel and water) per tone of produce.
 - (b) Use of Recycled materials.
 - (c) Use of Packaging materials.
 - (d) Hazardous chemicals/materials used.
 - (e) Objectives, programmes and targets for materials replacement (e.g., substituting hazardous chemicals with less hazardous alternatives).
4. Emissions, Effluents and Waste (Tonnes/ Kilograms)
 - (a) Greenhouse gas emissions on tones of CO2 equivalent (global warming potential).
 - (b) Ozone depleting substance emissions intones of CFC-11 equivalent (ozone depleting potential).
 - (c) Total waste (for disposal). Provide definition, destination, and estimation method.
 - (d) Employee's participation in waste minimization- Quantity of waste returned to process or market (e.g. through recycling, reuse, or remanufacture) by type.
5. Waste to Land.
 - (a) Quantity of waste lumped underground, by material type.
 - (b) On and off-site management type (e.g., incineration, land filling).
6. Emissions to Air (Quantity also in Tonnes/Kilograms)
 - (a) Emissions to air, by type (e.g. NH3, HCl, HF, NO2, SO2 and sulphuric acid mists, VOCs and NOx, metals and persistent organic chemicals) and nature.
7. Effluents to water (Quantity also in Tonnes/Kilograms) in case of water polluting units.
 - (a) Discharge to water, by type (e.g. Oils/Greases, TSS, COD, BOD, metals and persistent organic chemicals) and nature.
 - (b) Profile of water bodies into which flow is discharged (e.g. ground water, river, lake, wetland and ocean).
8. Land-Use/Biodiversity
 - (a) Amount of land owned, leased, managed, or otherwise affected by the organization. Type of ecosystem habitat affected and its status (e.g. degraded, pristine). Amount of impermeable surface as a percentage of land owned.
 - (b) Habitat changes due to operations. Amount of habitat protected or restored.
 - (c) Objectives, programmes and targets for protecting and restoring native ecosystems and species.
 - (d) Impact on protected areas (e.g. national parks, sanctuaries, biological reserves, world heritage sites).
9. State of Environmental Quality Monitoring
Please indicate the instruments used consistency of monitoring and deployment of trained manpower for the purpose.
10. Environment safety management system available for:
 - (a) On-site hazards
 - (b) Off-site hazards
 - (c) Please indicate position of on-site accidents & off-site emergency plans and crises-management set-up.

11. Measures for treatment/disposal of:

- (a) Effluents
- (b) Emissions
- (c) Solid Waste

12. Position regarding generation, handling and disposal of hazardous waste:

Does the Entities, organizations, industry produce/ generate/ handle any hazardous waste? If yes, please indicate whether such waste is treated and made non-hazardous before disposal/ stored at an approved site/dumped at a non-approved site/recycled or reused with or without treatment/ sold to others for reuse etc.

Section F- Clean & Green Technologies

Steps taken and results obtained in respect of the following during the past one year.

(Please indicate results in quantitative and physical terms, to the extent possible.)

- (a) Use/Development of clean technologies.
- (b) Reduction in the consumption of- Water, Power (electricity/coal etc.), Raw Material.
- (c) Reduction in the generation of:
 - I. Effluents
 - II. Emissions
 - III. Hazardous/ Solid Waste.
- (d) Steps for reuse/ recycle of waste.
- (e) Plantation undertaken in and around the industry locations/sites.
- (f) Improvement in house-keeping to make it environment-friendly.
- (g) Use of environment-friendly inputs/products in the Manufacturing/packing/distribution process etc.
- (h) Development /production / consumption / distribution of eco-friendly/ label products made by industry.
- (i) Introduction of end-of-the pipe cleans up technologies.
- (j) Introduction of cleaner production / manufacturing / processing technologies.
- (k) Use of organic composting techniques for bio-degradable wastes, waste minimization and waste exchange practices.
- (l) Re-usage of Water.
- (m) Re-new able energy source.

Section G- General

1. What are the special features of the organization, which make a strong case for the applicant for the Award?
2. Details of sharing of innovative technologies and management practices for environment protection with suppliers; clients and industry in general.
3. Carbon Risk coverage and development of CDM projects, if any.

Section H- Awareness

1. How many awareness program done by organization/institution.
2. How many people/students/workers of units are awarded on the issue of Environment?

Recommendation Methodology

Sr. No.	Specification	Marks
1.	Environmental Governance	10
2.	Legal Compliance	10
3.	Training/Awareness	20
4.	Monitoring of Environmental Performance	15
5.	Clean & Green Technologies	10
7.	General	5
	Total	70